

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 649**  
(TO BE ANSWERED ON THE 2<sup>nd</sup> December 2024)

**MRO FACILITY CONGESTION THROUGH NAVI MUMBAI  
INTERNATIONAL AIRPORT**

649. SHRI DHAIRYASHIL MOHAN PATIL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the manner in which Navi Mumbai International Airport is ensuring enough Maintenance, Repair, and Overhaul (MRO) facilities to reduce congestion and satisfy expanding demand;
- (b) the manner in which Government will optimize Navi Mumbai Airport's MRO infrastructure to attract domestic and international airlines;
- (c) whether Government has considered incentives for Navi Mumbai Airport MRO services to increase capacity and lessen reliance on the crowded Mumbai Airport; and
- (d) the manner in which Navi Mumbai Airport's MRO facilities help India become a regional aviation hub and improve efficiency?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (d) Navi Mumbai International Airport is an upcoming Greenfield airport. In the current phase of the Airport development, based on the requirement received from the Airlines, Navi Mumbai International Airport Limited (NMIAL) has made provision for one Code-C hangar. About 6.64 Hectares / 16.40 Acres of land area has been earmarked for Maintenance, Repair, and Overhaul (MRO) Hangars/ MRO Activity at NMIAL. In the subsequent phases, space has been reserved for an adequate number of MRO facilities for the Airlines.

The Government had already announced a set of policy provisions under the National Civil Aviation Policy-2016 for the creation of a congenial atmosphere for broad-based development of aircraft MRO in India. There are many incentives /rebates like Exempted Customs Duty, Simplified clearance processing, land allotment etc. that have been provided under the NCAP-2016 for development of MRO sector in India. The Government announced new MRO guidelines on September 1, 2021, with a promise to provide land allotments for MROs in

Airports Authority of India-operated airports.

More recently, Government has reduced the taxes (IGST) on imports of aircraft components and aircraft engine parts to 5% from the earlier rates which were from 5% to 28%. Also, the period for export of goods imported for repairs has been extended from six months to one year and the time-limit for re-import of goods for repairs under warranty has been extended from three to five years.

India is one of the fastest-growing aviation markets globally and with airlines continuously expanding their fleets, the demand for MRO services is also rising. The steps taken by the Government for promoting MRO combined with development of MRO facilities in Navi Mumbai Airport could play an important role in making India a regional aviation hub.

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